

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 13th June, 2022

No.HC.VII-23/2022/ 4229 /A. The Officers of the Assam Judicial Service, who are transferred and posted, vide High Court's Notification No. HC.VII-23/2022/3643-3681/A dated 26.05.2022, are directed to hand over charge of their respective Court and Offices within 20th June, 2022, without fail and join their new assignment immediately.

By Order,
Sd/- Romen Baruah,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2022/ 4230 - 4251 /A.

Dated 13.06.2022

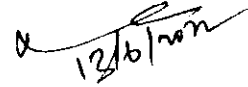
Copy to:-

1. The L.R.-cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The District and Sessions Judge, _____
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati.
5. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta.
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, NO.1, Kamrup, Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/ Kamrup, Amingaon.
13. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
14. The Officers concerned.....
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Chief Judicial Magistrate, _____
17. The Deputy Registrar(_____), Gauhati High Court, Guwahati.

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18. The Private Secretary to Hon'ble Mr. Justice _____
Gauhati High Court, Guwahati.
19. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
20. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website.
21. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati.
22. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


12/6/2020

REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI